

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

Allahabad.

Original Application No. 577 of 1996

Allahabad This The 5th Day of ^{May} 2000

CORAM:

Hon'ble Mr. S. Biswas, A.M.

Mohan Kumar, s/o Ram Bachan, R/o Gagan,

P.O. Nagsar, Distt. Ghazipur

.....Applicant

(by adv: Sri S.K. Das/S.K. Mishra/Sri R. Verma)

Versus.

1- Union Of India, through the General Manager,

E.Rly., Calcutta.

2- The Divisional Railway Manager,

E.Rly., Moghalsari.

3- The Chief Hospital Superintendent,

E.Rly, B.R. Singh, Hospital, Sealdah, Calcutta.

.....Respondents

(by adv: Sri V.K. Goel)

S R

(2)

Sri Rakesh Verma, counsel for the applicant mentions that this is a case for compassionate appointment and applicant's representation dated 1-9-94 is pending before the respondent No. 1 and the limited relief sought in this case, is that the said representation be disposed of early. Accordingly the O.A. is disposed of with the following directions;

The applicant's representation for compassionated appointment dated 1-9-94 be disposed of by respondent No. 1 within a period of 4 weeks after receipt of this order. A reasoned order be passed.

No costs.


A.M.

A.A./